

employee from a dispensary have been delegated to Chief Medical Officer/Medical Officer Incharge of the dispensary.

(b) and (c) One class IV employee was surrendered by the Chief Medical Officer, CGHS dispensary, Shahdara. To avoid unpleasantness and in the interest of smooth functioning of the dispensary the concerned employee have been shifted temporarily.

#### **AIDS treatment by the Ayurvedic system of medicine**

2447. SHRI SURESH PACHOURI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that AIDS can be cured by Ayurvedic system of medicine and if so the details thereof; and

(b) whether there is any plan for trials; if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b) There have been several reports claiming that AIDS can be cured by the ayurvedic drugs. The Central Council for Research in Ayurveda and Siddha has at present no proposal before it for carrying out research studies in this field.

#### **Drug control in the States**

2448. SHRI BHUBANESWAR KALITA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that large number of sub-standard, sub-therapeutic value, date expired drugs and doubtful quality of Sera and Vaccines that are being supplied and marketed in these States where there is hardly any drug control;

(b) if so, the number of Samples of medicines and Sera and Vaccines that were drawn from each State of Mizoram, Meghalaya, Assam, Bihar and Uttar Pradesh during last three years, year-wise;

(c) what is the number of drugs found sub-standard, date expired and spurious; and

(d) what action has been taken to check their sale?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b) During the last three years Government have not received reports to the effect that a large number of Sub-Standard, Sub-Therapeutic value, date expired and doubtful quality of sera and vaccine are moving in the country.

(c) and (d) The number of samples tested and found Sub-standard during the last three years is given below:—

Year	No. of samples tested	No. of samples found sub-standard	No. of samples found spurious (Misbranded) and prosecuted under Drugs and Cosmetic Act.
1983-84	16768	2,535	37
1984-85	18504	3,532	48
1985-86	19035	2,705	32